

investment of about Rs. 500 crores. The proposal envisages that after rehabilitation the ammonia plant can operate at 80% capacity utilisation, urea and methanol plants at 90% and salt and acid group of plants, excluding soda ash plant at 100%.

### Conservation of Whales

3111. SHRI CHINTAMANI JENA: Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

(a) whether a dead body of a pygmy sperm whale was sighted for the third time in Indian sea about three hundred feet, off-shore of Port Blair harbour recently;

(b) whether any post-mortem was done to know the causes;

(c) if so, the details thereof; and

(d) the steps taken to protect whale and breed them in Indian Ocean?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) According to the information furnished by the Andaman & Nicobar Island Administration, a highly decomposed carcass of a pygmy sperm whale had been found off the Port Blair Harbour.

(c) No, Sir.

(c) Does not arise.

(d) Steps taken to protect whales in the Indian Ocean include :

- (i) All Cetaceans receive protection under the Wild Life (Protection) Act, 1972
- (ii) the International Whaling Commission, of which India is a member, has declared the Indian Ocean as a sanctuary for whales. India has been supporting all international moves to stop killing of whales.

### Ladakh Institute of Higher Studies

3112. SHRI PIYUS TIRAKY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ladakh Institute of Higher Studies at Bela Road, Delhi-6 was merged with Kendriya Vidyalaya Sangathan;

(b) if so, the details thereof;

(c) whether the services of the teachers of that school have not been counted for pension etc.;

(d) if so, the reasons therefor;

(e) the number of affected teachers and where the question of counting their past service for pension benefits is now under consideration; and

(f) the time by which the decision is likely to be taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). The Ladakh Institute of Higher studies was wound up by the Government of India, and in its place a Vishesh Kendriya Vidyalaya was started from 1.4.1971 by the Kendriya Vidyalaya Sangathan for the education of the students from border areas.

(c) to (f). Counting of service for pension in respect of the employees of the erstwhile Ladakh Institute of Higher Studies will be regulated in accordance with the Department of Personnel and Administrative Reforms O.M. No. 28-10/84-Pension Unit dated 29.8.84 which lays down the procedure to be followed for regulating the cases of Central Government employees going over to a Central autonomous body or vice-versa and employees of the Central autonomous bodies moving to another Central